

**GOVERNMENT OF MEGHALAYA
LABOUR DEPARTMENT**

NOTIFICATION

Dated Shillong the 30th March, 2020.

No.LBG.73/12/Pt.I/364 : In continuation of this Department's Notification No.LBG 73/12/Pt.I/361 dated 28-03-2020, it is hereby informed that submission of physical data (claim for compensation) may be made in the **prescribed format** to the following:

1. The State Emergency Operation Centre (Disaster Management).
2. The District Labour Offices /Block Labour Offices
3. By Whats App message to 9774751740

Sd/-

Shri D. P. Wahlang, IAS
Principal Secretary to the Govt. of Meghalaya,
Labour Department.

Memo No.LBG.73/12/Pt.I/

Dated Shillong the 30th March, 2020.

Copy to :

1. The P.S to the Chief Minister, Government of Meghalaya for kind information of the Hon'ble Chief Minister.
2. The P.S to the Deputy Chief Minister, Labour, etc Government of Meghalaya for kind information of the Hon'ble Deputy Chief Minister.
3. The Principal Secretary to the Government of Meghalaya Labour Department.
4. State Informatics Officer, NIC, Shillong.
5. The Labour Commissioner, Meghalaya, Shillong, for information and necessary action.
6. The Director of Information & Public Relations, Meghalaya, Shillong for wide circulation in the print & electronic media.
7. The Director of Printing & Stationery, Meghalaya, Shillong for publication in the next issue of the Meghalaya Gazette.
8. Joint Labour Commissioner, Shillong/ Tura, for information and necessary action.
9. All Deputy Labour Commissioner/ Assistant Labour Commissioner for information and necessary action.
10. Media Cell of the Health & Family Welfare Department.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Labour Department.